

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 22nd March, 2018

No.HC.VII-14/2018/ 1565 /A. Smti Gitali Rabha, Chief Judicial Magistrate, Udalguri, who has already been posted as Deputy Secretary, Assam State Legal Services Authority, Guwahati, vide High Court's Notification No.HC.VII-13/2017/37/A dated 08.01.2018, will hand over charge of her Court and Office of the Chief Judicial Magistrate, Udalguri, to the Addl. Chief Judicial Magistrate, Udalguri and join her new assignment immediately.

No.HC.VII-14/2018/ 1566 /A. Shri Mridul Kumar Saikia, Deputy Secretary, Assam State Legal Services Authority, Guwahati is transferred and posted as Chief Judicial Magistrate, Udalguri, vice Smti Gitali Rabha transferred.

Shri Saikia will hand over charge of his Office to the Member-Secretary, Assam State Legal Services Authority, Guwahati and proceed to join his new assignment immediately.

No.HC.VII-14/2018/ 1567 /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer in Grade-II of the Assam Judicial Service as Chief Judicial Magistrate of the District with Head-quarters as shown below against his name with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officer	District	Head-quarters/Station
1.	Shri Mridul Kumar Saikia	Udalguri	Udalguri

By order,
Sd/- M.K. Kalita,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-14/2018/ 1568 - 1598 /A.

Dated 22.03.2018

Copy to:-

1. The L.R. and Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, No.1 & 2 Kamrup, Guwahati/Cachar, Silchar/ Barpeta
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh

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22/3/2018

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7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.

He is requested to release Shri Mridul Kumar Saikia from the post of Deputy Secretary, Assam State Legal Services Authority, Guwahati immediately to join his new assignment.

12. The Member, MACT, _____
13. The Special Judge, Addl. CBI Court, No.1,2 & 3, Assam, Chandmari, Guwahati
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. Smti Gitali Rabha, Chief Judicial Magistrate, Udalguri, presently working as OSD, Gauhati High Court, Guwahati
16. Shri Mridul Kumar Saikia, Deputy Secretary, Assam State Legal Services Authority, Guwahati
17. The Joint Registrar (_____), Gauhati High Court, Guwahati
18. The Chief Judicial Magistrate, _____
19. The Deputy Registrar (_____), Gauhati High Court, Guwahati
20. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
21. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
22. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
23. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial)/ Registrar (Establishment), Gauhati High Court, Guwahati
24. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)

22/9/18